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## West Bengal Valuation Board (Registration of Valuer-Surveyor) Rules, 1993

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## West Bengal Valuation Board (Registration of Valuer-Surveyor) Rules, 1993

In exercise of the power conferred by section 28 of "the West Bengal Valuation Board Act, 1978" (West Ben. Act LVII of1978), the Governor is pleased hereby to make the following rules:-

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- 2. Definitions :-
- 3. Maintenance of register of registered valuer-surveyors :-
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